

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 21st NOVEMBER, 2022, 10:30 A.M.

CP No. 53/CB/2022

Present: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad

Name of the Company	Duro Apparels Pvt. Ltd. -Vs- ROC, Odisha
Under Section	252 (3)

For Petitioner (s)

Mr. Arabinda Acharya, CS

For Respondent (s)

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ORDER

Ld. Authorized representative CS Mr. A. Acharya appears on behalf of the appellant. Ld. DROC is present in person. Matter heard.

Reserved for order.

Sd

Satya Ranjan Prasad
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)

Kaushal